

Government to establish an International Research Institute of Ayurveda to standardize Ayurvedic medicines and to coordinate Ayurveda with modern biotics on the basis of DPR being prepared;

(b) whether Government has examined the proposal in detail; and

(c) whether such a path-breaking initiative to update and modernize traditional medicine in the country will be supported by the Centre in all aspects including finances, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK):

(a) The Government of Kerala has requested for financial support of the Central Government to establish an International Research Institute of Ayurveda. However, the State Government is yet to furnish the DPR.

(b) The proposal of the Government of Kerala could not be examined for the want of DPR and other relevant information.

(c) The Central Government is not able to examine the feasibility of supporting the initiative because the State Government has not provided the DPR and other relevant information.

New Yoga Training Institutes in Rural Areas

967. SHRIMATI SAROJINI HEMBRAM:

SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has any proposal to open new and more number of Yoga Training Institutes in rural and remote places of the country and also at each district-level so as to bring more awareness among people on the benefit of Yoga practice;

(b) if so, the details and the steps taken to promote Yoga and Naturopathy in rural areas; and

(c) presently how many institutions with proper facilities are functioning in the rural villages, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) There is no such proposal with the Ministry of AYUSH at present to open new and more number of Yoga Training Institutes in rural and remote places of the country and also at each district-level. However, the Ministry takes up the opening of Yoga Training Institutes (including in rural and remote places) through the Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under NAM, there is a provision of financial assistance to the States/ UTs for AYUSH Wellness Centre, including Yoga. Under this scheme 755 AYUSH Wellness Centres including Yoga receive assistance from Ministry of AYUSH. The States/ UTs-wise details are given in the Statement (*See* below).

The Ministry, through Central Council for research in Yoga and Naturopathy (CCRYN) takes the following steps to promote Yoga and Naturopathy in the country:

- (i) Clinical Research- Infant Mortality Rate (IMR) and Collaborative.
- (ii) Establishment of Out Patient Department (OPD) of Yoga and Naturopathy.
- (iii) Training, Propagation and Promotional Activities through participation in Health melas/ exhibition.
- (iv) Celebration of International Day of Yoga by organising One Month Yoga Training Programme in all districts of India.

Further through the National Institute of Naturopathy (NIN) Pune the following steps are taken:

- (i) Free Consultation
 - (ii) Modern Naturopathy Clinic
 - (iii) Yoga Classes
 - (iv) Acupressure Clinic
 - (v) Free weekly Lectures
 - (vi) Health Workshop
- (c) At present no such institution of the Central Government is functioning in the rural villages.

Statement

*States/UTs-wise AYUSH Wellness Centres assisted during the financial year
2014-15, 2015-16 and 2016-17 under NAM.*

Sl. No.	States/UTs Name	2014-15	2015-16	2016-17
1.	Andaman and Nicobar Islands		3	3
2.	Andhra Pradesh	4	9	-
3.	Arunachal Pradesh		1	1
4.	Assam	2	2	10
5.	Bihar			
6.	Chandigarh		3	
7.	Chhattisgarh		10	12
8.	Dadra and Nagar Haveli			
9.	Daman and Diu		2	2
10.	Delhi	1	4	4
11.	Goa		4	4
12.	Gujarat		5	6
13.	Haryana	21	10	
14.	Himachal Pradesh		31	14
15.	Jammu and Kashmir	4	2	12
16.	Jharkhand		1	
17.	Karnataka			
18.	Kerala	5	10	2
19.	Lakshadweep			1
20.	Madhya Pradesh		31	31
21.	Maharashtra			
22.	Manipur	3	3	3
23.	Mizoram		5	3

Sl. No.	States/UTs Name	2014-15	2015-16	2016-17
24.	Meghalaya	1		
25.	Nagaland	1	3	4
26.	Odisha		34	14
27.	Puducherry	1	1	1
28.	Punjab		2	
29.	Rajasthan			295
30.	Sikkim			
31.	Tamil Nadu		9	17
32.	Telangana	2	4	5
33.	Tripura	12	5	5
34.	Uttar Pradesh		17	42
35.	Uttarakhand			
36.	West Bengal			
TOTAL		57	211	487

Strategic disinvestment of Air India

968. SHRI SANJAY SETH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has given in principle approval for strategic disinvestment of state owned Air India;

(b) if so, the details thereof including the modalities being worked out in this regard;

(c) the total market share and the quantum of debt of Air India as on date;

(d) whether Government will consult all stake holders including workers' union before going for disinvestment;

(e) if so, the details thereof; and

(f) the time by which this strategic disinvestment will take place?